

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/06/2017 AT 02.30 PM

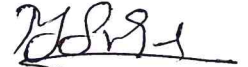
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : IND/1335/ (IB)/CB/2017  
NAME OF THE PETITIONER(S) : JANA K I PACKAGING PVT LTD  
NAME OF THE RESPONDENT(S) : MEGA SHIELD COATING PVT LTD  
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

1. P.J. Sri ANESH

For Petitioner



2. K. Sathish

For Respondent



**ORDER**

Counsel for both the parties present. Counsel for the respondent stated that the settlement talks are in progress and on 13.6.2017, he will report about the settlement failing which the matter shall be taken up for final hearing. Put up on **13.06.2017 at 02.30 P.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)